



**Central Administrative Tribunal  
Principal Bench: New Delhi**

CP No. 165/2002  
in  
OA No. 117/2001

New Delhi this the 15th Day of May 2002

Hon'ble Dr. A. Vedavalli, Member (J)  
Hon'ble Shri Govindan S. Tampi, Member (A)

Const. Parmod Kumar,  
(PIS Nop. 28823440)  
Presently Posted at  
DAP 1st Bn., Delhi Police. Applicant

(By Advocate: Shri Anil Singal)

## Versus

Garima Bhatnagar,  
Addl. DCP, North Distt.  
Civil Line, Delhi

(By Advocate: Shri George Parcken)

**ORDER (Oral)**

Hon'ble Dr. A. Vedavalli, Member (J)

Learned counsel for the applicant seeks permission to withdraw the CP stating that no further grievance survive in this matter. Permission to withdraw the CP is granted. Accordingly CP is dismissed as withdrawn. Notices are discharged.

~~(Govindan S. Tampi)~~  
~~Member (A)~~

\*Mittal\*

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)